

**Shri S. N. Chaturvedi:** May I know whether the allocations that have been made in the first and the first and second year of Third Plan cover this amount?

**Shri Shah Nawaz Khan:** Those amounts are separate.

**Shri Nath Pai:** Does the hon. Minister regard inadequacy of funds the major hindrance to the Railways fulfilling the target in the Third Plan and may I know whether, in view of the fact that the additional carrying capacity of the Railways reached annually was between 7 and 8 million tons, supposing these funds are made available to the Ministry, the target will be reached?

**Shri Shah Nawaz Khan:** We had planned for 245 million tons of traffic during the last year of the Third Plan. It is proposed to increase that to 250 million tons. Also there is a proposal that the output of coal be increased from 97 million tons to 101 million tons. Some coal has to be carried by sea. We have to expedite electrification from the coal fields to the docks. For all these we require additional funds.

**Mr. Speaker:** If this amount is given, would the target be reached; that is the question.

**Shri Shah Nawaz Khan:** We are confident; we hope to.

**Shri Nath Pai:** In view of the fact that the annual additional capacity expected is 18 million tons per year whereas the previous performance during the second Plan has been 8 million tons.....

**Mr. Speaker:** He says that the target would be reached.

**Shri Indrajit Gupta:** One point is not clear. Am I to understand it that if this amount of Rs. 120 crores is not made available either wholly or in part, it will definitely not affect in any way the development work for Haldia port as far as the Railways are concerned?

**Shri Shah Nawaz Khan:** That is so; that is quite right. This additional

sum of Rs. 120 crores has nothing to do with the development of Haldia port. It is quite apart from that.

**Shri Daji:** Will the Minister be pleased to give us a broad breakdown of the figure of Rs. 120 crores, how much of it will be spent on new lines, how much on rolling stock and how much on electrification?

**Shri Shah Nawaz Khan:** I can give full information.

**Mr. Speaker:** That may be laid on the Table: not at this moment. Next question.

#### Departmental Examinations for S.Cs and S.Ts on Eastern Railway

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\*1564 { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Railways be pleased to state:

(a) whether any reason has been found out by the Railway authorities in Eastern Railway as to why the Scheduled Caste and Scheduled Tribe employees were unsuccessful in departmental examination for promotion to higher grades in Class III services;

(b) if so, where lies the deficiency; and

(c) whether Government have thought out any programme to fill up the deficiency?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Lack of sufficient experience and knowledge of rules and regulations of departmental working.

(b) Out of 76 categories in which posts have been reserved, for 36 categories there were no Scheduled Castes/Scheduled Tribes employees within the field of selection. In 22 of the remaining 40 categories, selections have been completed and 57 Scheduled Castes/Tribes employees have been selected. In the remaining 18 categories selections are in progress.

(c) Energetic efforts are being made to select as many Scheduled Castes/Tribes employees as possible by widening the field of eligibility and by relaxing the standard of suitability. Additional training and coaching is also given to the Scheduled Castes/Tribes employees to bring them upto the standard of others.

**Shri Subodh Hansda:** In reply to part (c) of the question, the hon. Minister has stated that energetic steps are being taken. May I know what those energetic steps are?

**Shri S. V. Ramaswamy:** Each railway is authorised to determine the quantum of training that has to be given. I do not have those particulars readily available with me just now.

**Shri Subodh Hansda:** In regard to the candidates who appeared in these competitive examinations and who did not qualify for promotion to those posts, may I know whether there is any arrangement to let them know their defects, whether it be lack of experience or anything else?

**Shri S. V. Ramaswamy:** From the results they will know where the defect lies.

**Shri S. C. Samanta:** May I know for how long Government wait for filling the vacancies reserved for the Scheduled Castes and Scheduled Tribes?

**Shri S. V. Ramaswamy:** We sometimes wait for two years or even three years.

श्री तुलसीदास जाधव : रेलवे मरविम में शिड्यूल्ड कास्टस और शिड्यूल्ड ट्राइब्स को किस परिमाण में या रेजियो में रखा जाता है ?

**Shri S. V. Ramaswamy:** The proportion of the Scheduled Castes varies from area to area. Roughly, it will be about 12 1/2 to 15 per cent.

**Shri P. Kunhan:** May I know how many Scheduled Caste and Scheduled Tribe employees, that is, class IV employees, have been promoted so far in the Olavakkot division, and if none

has been promoted, may I know the reason therefor?

**Shri S. V. Ramaswamy:** If a separate question is put, I shall certainly supply the information.

**Shri Priya Gupta:** Will the hon. Minister kindly state whether the relaxations mentioned include also relaxation in the transportation skill or other skill required for such transportation work from the point of view of public trust and safety in the case of the Scheduled Castes and Scheduled Tribes?

**Shri S. V. Ramaswamy:** The relaxation is not in the technical categories from the safety point of view.

**Shri Dasaratha Deb:** The hon. Minister has just stated that about 52 Scheduled Castes and Scheduled Tribes have been selected. May I know how many are Scheduled Castes and how many Scheduled Tribes?

**Shri S. V. Ramaswamy:** I would require notice for that.

**Shri Basumatari:** In view of the backwardness of the Scheduled Castes and Scheduled Tribes, may I know whether Government are thinking of relaxing the qualifications required in the case of their appointment and promotion?

**Mr. Speaker:** That question has been answered already.

**Shri Man Singh P. Patel:** May I know whether this reservation is only at the initial stage when recruitment is made, or it applies also to every post likely to be filled by promotion from class III and class II?

**Shri S. V. Ramaswamy:** As the House is aware, the Railway Ministry took a decision that the reservation should be in regard to promotion also. The matter was agitated before the Madras High Court, and then it came up before the Supreme Court, where the view of the Ministry of Railways was upheld.

**श्री विभूति मिश्र :** क्या सरकार रेलव की बहाली में जिड्यूल्ड कास्ट और जिड्यूल्ड ट्राइब्स की जाति का ही खयाल रखती है या उनकी योग्यता और निपुणता का भी खयाल रखती है ?

**रेलवे मंत्री (श्री स्वर्ण सिंह) :** दोनों चीजों का खयाल रखती है ।

**Shri Shree Narayan Das:** May I know whether it is a fact that in the matter of promotions, previously there was no competitive examination, and if so, the circumstances that have impelled Government to hold competitive examinations for promotions also?

**Shri Swaran Singh:** It is a good thing if competitive examinations are held, because there is no scope for anybody then to complain.

#### Gandak Project

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\*1565. { **Shri Bibhuti Mishra:**  
**Shri Bishwanath Roy:**

Will the Minister of Irrigation and Power be pleased to state the progress made in the construction of the Gandak Project up to 31st May, 1962?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** The location of the Barrage is under finalisation. The design and location of the Power House has been finalised. All preliminary works have mostly been completed.

On the Canals earthwork is well underway and 13.5 crore cft on Tirhut Canal, 4.5 crore cft on Don Branch Canal and 79 lakh cft on Saran Canal have been completed. The final alignment of the Western Gandak Canal in the portion which will be in Uttar Pradesh territory has also been finalised.

**Shri Bibhuti Mishra:** Have Government fixed any target date for completion of the Gandak barrage?

**Shri Alagesan:** Most of it will be completed in the Third Five Year

Plan. Perhaps some canal work may spill over to the Fourth Plan period.

**Shri Bibhuti Mishra:** Is it a fact that for want of foreign exchange further construction work in the barrage scheme has been delayed?

**Shri Alagesan:** Foreign exchange also has been arranged uptil the current year.

**Shri Bhagwat Jha Azad:** Are different sub-projects under this project going to according to schedule or is it a fact that some of these are behind schedule?

**Shri Alagesan:** The project was finally approved by the Planning Commission only towards July last year. Looking to that, I should say the progress of the work has been satisfactory.

**Shri K. N. Tiwary:** May I know what percentage of the work of construction of buildings and electrification of the main dam has been completed and by which year the dam will be completed and supply of water started?

**Mr. Speaker:** That is a different thing.

**श्री भक्त दर्शन श्रीनिवास्,** इस गंडक योजना के बारे में जहाँ तक मुझे मालूम है नेपाल सरकार के साथ भी कोई समझौता हुआ था । पिछले दिनों उत्तर प्रदेश असेम्बली में बतलाया गया था कि जब हमारे इंजीनियर्स साइट पर गये तो उन्हें निरपत्ता कर लिया गया, मैं जानना चाहता हूँ कि अब जब कि नेपाल सरकार के साथ में हमारे ताल्लुकान् अच्छे हो गये हैं तो काम में कोई अड़चन तो नहीं पड़ रही है ?

**Shri Alagesan:** Yes. For a length of 8 miles, we ave to construct the canal in Nepal territory. Negotiations are taking place and we hope they will conclude satisfactorily and we will be able to begin work